

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 265  
ANSWERED ON 18<sup>TH</sup> DECEMBER, 2025**

**SYSTEMATIC MAINTENANCE AND REPAIR OF NHS**

**\*265. SHRI RAJESH VERMA:**

**SHRI MUKESHKUMAR CHANDRAKAANT DALAL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government has implemented any policy to ensure systematic Maintenance and Repair (M&R) of National Highways in Samastipur, Khagaria, Surat, Rajahmundry, Sagar and Ghaziabad Parliamentary Constituency, if so, the details thereof;**
- (b) the role and responsibility of concessionaires or contractors in highway maintenance under Operation, Maintenance and Transfer (OMT) and Operation and Maintenance (O&M) contracts;**
- (c) whether highway stretches under Toll Operate and Transfer (TOT) and Infrastructure Investment Trust (InvIT) models also follow a similar maintenance responsibility framework, if so, the details thereof;**
- (d) whether the Government has adopted Performance Based Maintenance Contracts (PBMC) or Short Term Maintenance Contracts (STMC) for other stretches and if so, the details thereof; and**
- (e) the manner in which these contractual models help in ensuring timely and quality upkeep of National Highways across the country?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) to (e) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 265 ANSWERED ON 18.12.2025 ASKED BY SHRI RAJESH VERMA AND SHRI MUKESHKUMAR CHANDRAKAANT DALAL REGARDING SYSTEMATIC MAINTENANCE AND REPAIR OF NHS**

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**(a) The Government has prioritized the maintenance of existing National Highway (NH) network and inter-alia evolved a mechanism to ensure Maintenance and Repair (M&R) of all NHs sections, including NHs in Samastipur, Khagaria, Surat, Rajahmundry, Sagar and Ghaziabad Parliamentary Constituency, through accountable maintenance agency.**

**(b) to (e) Concession period for Projects on Operate, Maintain and Transfer (OMT) is generally 9 years with the responsibility of routine and periodic maintenance, including smooth traffic management, lying with the Concessionaire.**

**For Toll-Operate-Transfer (TOT) and InvIT projects, concession period is for 20 to 30 years, wherein the Concessionaire is responsible for operation and maintenance of the NHs stretches during the concession period after the handover of the project site as per the terms of the Concession Agreement.**

**Routine maintenance activities including periodic major maintenance as per the schedules / performance standards of maintenance are carried out by the Contractor / Concessionaire within their respective concession / contract period.**

**Repair of identified defects / issues in the road condition are rectified by the Contractor / Concessionaire within the stipulated timelines as per provisions of the Contract Agreement and its Schedules [Schedule F for TOT / InvIT / OMT Projects]. Compliance to the maintenance requirements is ensured through regular field visits and inspections by the Authority Engineer (AE) / Independent Engineer (IE) and Authority officers.**

**For all sections of NHs stretches which are not part of any Contract / Concession, Government has taken a policy decision to undertake maintenance works through Performance Based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC). While STMC works are generally undertaken for a contract period of 1-2 year, PBMC works are undertaken for a contract period of about 5-7 years.**